

**INDEX
TO
LOK SABHA DEBATES
(FIFTEENTH SERIES)**

VOLUMES V TO VI

THIRD SESSION OF THE FIFTEENTH LOK SABHA

November 19, 2009 to December 18, 2009

Kartika 28, 1931 (Saka) to Agrahayana 27, 1931 (Saka)



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HOW TO USE THE INDEX

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The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway, Railway Line", "Railway Train", "Rail Accident" etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	-	Adjournment Motion
C.A.	-	Calling Attention to Matter of Urgent Public Importance
Int.	-	Introduction Stage of Bill
Consid. & Pass	-	Consideration & Adoption Stage of a Bill
DUR 193	-	Discussion under Rule 193
MUR 377	-	Matters under Rule 377
PLT	-	Papers Laid on the Table
Res.	-	Resolution
Sub	-	Submission by Member
St.	-	Statement

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Col. 530-31

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(Deb. 5, Vol. V, 25-11-2009)
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(Deb. 15, Vol. VI, 10-12-2009)
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(Deb. 5, Vol. V, 25-11-2009)
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(Deb. 13, Vol. VI, 08-12-2009)
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Col. 712

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(Deb. 13, Vol. VI, 08-12-2009)
Col. 821

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(Deb. 3, Vol. V, 23-11-2009)
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(Deb. 1, Vol. V, 19-11-2009)
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(Deb. 5, Vol. V, 25-11-2009)
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Col. 437

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(Deb. 4, Vol. V, 24-11-2009)
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(Deb. 1, Vol. V, 19-11-2009)
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Col. 716

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(Deb. 5, Vol. V, 25-11-2009)
Col. 561

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(Deb. 14, Vol. VI, 09-12-2009)
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(Deb. 20, Vol. VI, 17-12-2009)
Col. 325

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(Deb. 20, Vol. VI, 17-12-2009)
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(Deb. 20, Vol. VI, 17-12-2009)
Col. 328

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(Deb. 20, Vol. VI, 17-12-2009)
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